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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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Part III

## Commissionerate of Land Revenue

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GOVERNMENT OF KERALA  
2021



## Kasaragod District

### Kasargod Taluk

#### NOTICE

No: c1-7844/2021

18-08-2021

Notice is hereby given to all to whom it may be concern that Manoj Kumar K Mammali House, Mulleria P O, Adhur Group Village, Kasargod Taluk of Kasaragod District has filed an application of a legal heirship certificate in respect of the legal heirs of late Asokan Mammali House, Mulleria P O who expired on 01-12-2004 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Asokan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kasargod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

#### SCHEDULE

| Sl.No | Name of the Legal Heirs                 | Relationship with the Deceased | Age |
|-------|---|--------------------------------|-----|
| 1     | Karthyayani                             | Wife                           | 63  |
| 2     | Vinod T A                               | Son                            | 38  |
| 3     | Manoj Kumar K                           | Son                            | 36  |
| 4     | Sreeja K M (w/o deceased son Anil)      | Daughter in law                | 39  |
| 5     | Athira K M (d/o deceased son Anil)      | Grand Daughter                 | 21  |
| 6     | Aiswarya K M (d/o deceased son Anil)    | Grand Daughter                 | 20  |
| 7     | Shivani K M (d/o deceased son Anil)     | Grand Daughter                 | 16  |
| 8     | Sree Vishnu K M (s/o deceased son Anil) | Grand Son                      | 14  |

No: C1-8111/2021

18-08-2021

Notice is hereby given to all to whom it may be concern that Beefathima Bakthimar House, Mogral, Puthur, Adhur Village , Kasargod Taluk of Kasaragod District has filed an application of a legal heirship certificate in respect of the legal heirs of late C A Muhammed s/o Abbas, Madathil, Bakthimar House, Mogral, Puthur who expired on 11-03-2012 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C A Muhammed s/o Abbas. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kasargod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



## SCHEDULE

| Sl.No | Name of the Legal Heirs                                  | Relationship with the Deceased | Age |
|-------|--|--------------------------------|-----|
| 1     | Beefathima   | Wife                           | 78  |
| 2     | Kadeeja  | Daughter                       | 54  |
| 3     | Misiriya B M   | Daughter                       | 53  |
| 4     | Rasheeda   | Daughter                       | 50  |
| 5     | Ayisha ( w/o deceased son Abdul Kareem C M)              | Daughter in law                | 41  |
| 6     | Mohammed Dilshad B K( s/o deceased son Abdul Kareem C M) | Grand Son                      | 16  |
| 7     | Fathimath Ziya B K( d/o deceased son Abdul Kareem C M)   | Grand Daughter                 | 6   |
| 8     | Abbas  | Son                            | 45  |
| 9     | Asma   | Daughter                       | 43  |
| 10    | Zainaba  | Daughter                       | 39  |
| 11    | Kabeer V M   | Son                            | 37  |
| 12    | Haseena B M  | Daughter                       | 33  |

No: c1-9690/2021

26-08-2021

Notice is hereby given to all to whom it may be concern that Sureshan s/o Ramappa, Behind SGK High School,R D Nagar,P.O Kudlu, Kudlu Group Village, Kasargod Taluk of Kasaragod District has filed an application of a legal heirship certificate respect of the legal heirs of late Kamala Koodlu,Ramadas Nagar who expired on 14-05-2002 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kamala. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kasargod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

| Sl.No | Name of the Legal Heirs  | Relationship with the Deceased | Age |
|-------|--|--------------------------------|-----|
| 1     | Sureshan   | Son                            | 60  |
| 2     | Chithra K (d/o deceased daughter Pushpa)                       | Grand Daughter                 | 56  |
| 3     | Usha K (w/o deceased daughter Pushpa's deceased son Udaya)     | Grand Son                      | 49  |
| 4     | Akshaya K (s/o deceased daughter Pushpa's deceased son Udaya)  | Grand Daughter                 | 29  |
| 5     | Akshatha K (d/o deceased daughter Pushpa's deceased son Udaya) | Grand Daughter                 | 26  |
| 6     | Sujatha K(d/o deceased daughter Leela)                         | Grand Daughter                 | 46  |
| 7     | Rajesh B(s/o deceased daughter Leela)                          | Grand Son                      | 45  |



